

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA

UNSTARRED QUESTION NO.2408

TO BE ANSWERED ON JANUARY 02, 2018

BIO-DIVERSITY PARK

No. 2408 SHRI UDAY PRATAP SINGH :

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details including the Khasra number and construction of Aravali bio diversity parks in Delhi during the last several years;
- (b) the area of land/khasra number on which parks are proposed to be constructed and the area which has not been acquired by the DDA as on date;
- (c) whether the DDA has any other scheme for unoccupied land whereby land owners are provided land for land; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF  
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) : The Delhi Development Authority (DDA) has intimated that the Aravalli Biodiversity Park Project was conceived in the year 2005 and covers area around 690 acres of land falling between Vasant Kunj and Vasant Vihar. The DDA has developed this park in collaboration with the Center for Environmental Management of Degraded Ecosystems (CEMDE), University of Delhi. The lost ecosystems of Aravalli range have been revived due protection of landscape and biodiversity, development of specialized parks, medicinal and herbal garden etc.

(b) : The DDA has further intimated that Aravalli Biodiversity Park has not been developed as per khasra number.

(c): The Delhi Development Authority (DDA) has intimated that there is no such scheme.

(d) : Does not arise.